

Central Administrative Tribunal
Principal Bench

O.A.No.464/98

Hon'ble Shri R.K.Ahooja, Member(A)

(2)

New Delhi, this the 2nd day of March, 1998

Smt. Mamta
w/o Hira Lal Gupta
aged about 23 years
r/o F-120/3, West Vinod Nagar
Delhi - 92. Applicant

(By Shri R.K.Shukla, Advocate)

Vs.

1. Union of India through
The Secretary
M/o Human Resources & Development
Shastri Bhawan
New Delhi.
2. The Director
National Museum
Institute of History of Art Conservation
Museology
Janpath Road
New Delhi.
3. The Registrar
National Museum Institute of
History of Art Conservation and
Museology
Janpath Road
New Delhi. Respondents

O R D E R (Oral)

The learned counsel for the applicant seeks permission to withdraw the case as he expects to obtain relief from the Department. The permission is granted. The OA is dismissed as withdrawn.

R.K.Ahooja -
(R.K.Ahooja)
Member(A)

/rao/